

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 6
Appeal/9(MP)2021

Order under Section 252(1) of Companies Act

IN THE MATTER OF:

Rudreshwar P Bargal
(Bargal Resorts & Develpoers Pvt Ltd)
V/s
ROC Gwalior MP

.....Applicant

.....Respondent

Order delivered on ..13/07/2021

Coram:

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Appellant : Mr. Charumitra Dangiwal, PCA
For the Respondent :

ORDER

None appeared for the ROC. The ROC is directed to submit the report within two weeks from today.

List the matter on 24.08.2021.


VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

Sapna


ABNI RANJAN KUMAR SINHA
MEMBER (JUDICIAL)